

Name of the Corporate Debtor: Libra Fabric Designs Private Limited; Date of Commencement of Liquidation: 11th March, 2026;
List of Stakeholders as on: 07th May, 2026

List of Unsecured Financial Creditors

(Amount in ₹)

S. No.	Name of Creditor	Details of Claim Received	Details of Claim Admitted			Amount of Contingent Claim	Amount of Claim Rejected	Amount of Claim under Verification	Remarks, if any
		Total Amount Claimed	Total Amount Admitted	Nature of Claim	Amount Covered By Guarantee				
1	Mr. Ramesh Narandas Rughani	2,20,53,593	2,20,53,593	Unsecured	-	3.47	-	-	-
2				Unsecured	-	-	-	-	
-	Total	2,20,53,593	2,20,53,593	-	-	3.47	-	-	-

Note:

- 1 The amount of claim is provisionally admitted and is subject to further revision / substantiation / modification on the basis of receipt of any additional information/ evidences / clarifications and which warrants such revision / substantiation / modification.
- 2 The claimants who had submitted claims during CIR process but did not submit during Liquidation process - In accordance with the Regulation 12(2)(c) of Liquidation Regulations, 2016 such claims have been considered on the basis of those claim form and supported documents submitted by them during CIR process.
- 3 Authority, when he comes across additional information warranting such modification, and shall modify the entry in the manner directed by the Adjudicating Authority. Accordingly, an application shall be filed with the AA in this regard and therefore, this amended list shall be subject to the appropriate directions of the AA in this regard. Subsequently, on receipt of appropriate direction vide its order, the Liquidator shall re-constitute the Stakeholder's Consultation Committee.

Nilesh Rajendra Kothari
Liquidator of M/s Libra Fabric Designs Private Limited
Registration No. IBBI/IPA-002/1P-N01225/2022-2023/14132
AFA valid upto: 30.06.2027